

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) and (b). No such proposal is under consideration. It may however become necessary to operate some services outside Indian Airlines for the convenience of tourists both domestic and foreign.

Long term trade agreement with Kuwait

3323. SHRI D. P. JADEJA:

SHRI ARVIND M. PATEL:

Will the Minister of **COMMERCE** be pleased to state:

(a) whether India has entered into a long term trade and economic agreement with Kuwait; and

(b) if so, the broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b). A Trade and Economic Agreement was signed with Kuwait on 13th February, 1974. Its broad outlines are —

(i) Trade between the two countries will be conducted through normal trade channels and payments will be settled in any freely convertible currency;

(ii) Both countries will accord facilities to the other party for holding trade fairs and exhibitions, subject to local laws.

(iii) Co-operation in furthering interchange and use of scientific and technical knowledge by affording technical training and assistance.

(iv) Exploring the possibilities of joint ventures.

(v) Periodic conclusion of specific trading arrangements.

(vi) Establishment of a Joint Committee to formulate, *inter alia*, specific trading arrangements and identifying fields, projects, commodities etc., for expansion of economic cooperation and promotion of trade exchanges between the two countries.

Flow of black money in film industry

3324. SHRI PRIYA RANJAN DAS MUNSI: Will the Minister of **FINANCE** be pleased to state:

(a) whether Government are aware that huge flow of black money is being canalised in the film industry;

(b) if so, whether Government propose to make an enquiry about the entire source of money flow, payment to the artistes and net income and investment of exhibitors, distributors and producers for last three years in the entire film industry, specially of Bombay; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) Yes, Sir.

(b) and (c). Whenever there is specific information, enquiry is always made in individual cases and action taken as provided under law. The problem of black money is not peculiar to film industry. The last general enquiry regarding tax evasion and the methods of tackling it was made by the Direct Taxes Enquiry Committee which submitted its report in 1971. The question of tax evasion in the film industry was considered by that Committee in paras 2.214 to 2.218 of their Report. The matter is kept under constant review.

Delay in signing the L.I.C. agreement

3325. SHRI PRIYA RANJAN DAS MUNSI: Will the Minister of **FINANCE** be pleased to state what were the basic reasons of Indian National Trade Union Congress affiliated Life Insurance Corporation Unions delay in signing the Life Insurance Corporation agreement during the last lock out?